

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

206. C.P. (IB)/234(MB)2023

IN THE MATTER OF

Life Constructions Private Limited

VS

VGS Realty Construction Private Limited

Section 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 04.07.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner:- Adv. Ativ Patel (PH)

For the Corporate Debtor: Adv. Sonali Jain (VC)

ORDER

Both the parties have concluded their arguments and pray for time to file written submissions. Allowed as prayed for. Adjourned to **16.07.2024 for tendering the written submission.**

SD/-
MADHU SINHA
Member (Technical)
//Anmol//

SD/-
REETA KOHLI
Member (Judicial)